

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3549  
ANSWERED ON:13.02.2014  
HUB AND SPOKE ALLOWANCE  
Vijayan Shri A.K.S.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether it is a fact that the pilots of Air India (AI) are being paid hub and spoke allowance, and if so, the details thereof;
- (b) whether it is a fact that after merger of Air India and Indian Airlines, such allowance is not longer valid and if so, the details thereof;
- (c) whether it is a fact that hefty amount is being paid to the pilots of Air India in the form of various allowances are drain on the scarce resources of Air India and if so, the details thereof; and
- (d) the steps taken by the Government in this regard?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) to (d) : The emoluments of pilots of erstwhile AI and IA included, interalia, hub & spoke allowance. After merger, with a view to harmonize and rationalize salary and allowances of employees of erstwhile Indian Airlines and Air India the Government had appointed a committee under Justice D.M. Dharmadhikari. The committee has since submitted its report and the same has been sent by the Government to Air India for implementation. The implementation of its recommendations are underway. Cabinet Committee on Economic Affairs has also approved payment of salary and other allowances to licensed categories of employees including pilots, as per industry standards. The proposal approved by CCEA is under implementation.